

DIVISION BENCH
COURT - I

P-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/117(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

| | |
|------------------|---|
| IN THE MATTER OF | ADITYA BIRLA FINANCE LIMITED VS MS ANJU MITRA |
| UNDER SECTION | SECTION 95(1) |

Appearances (via video conferencing/physically)

Ms. Ranjabati Ray, Adv.] For the Financial Creditor
Ms. Tanvi Luhariwala, Adv] For the Personal Guarantor
Ms. Ashmita Chatterjee, Adv.]
Mr. Subodh Kr Agrawal, CA] For the RP

ORDER

1. Ld.Counsel for the personal guarantor present. Ld.Authorised representative for the RP present.
2. Ld.Counsel for the personal guarantor states that she has been served copy of report by the RP yesterday.
3. One weeks' time is granted for filing response by the Personal Guarantor.
4. Post the matter on **13/03/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**